

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :16-01-2025

**Date : 16.01.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	3825/2025	16.01.2025	ABLAPL-308/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-)
2	3826/2025	16.01.2025	ABLAPL-13178/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-)
3	3827/2025	16.01.2025	ABLAPL-13180/2024	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-2	(Seat No-7)
4	3828/2025	16.01.2025	BLAPL-10840/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-1	(Seat No-15)
5	3830/2025	16.01.2025	BLAPL-10764/2024	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-1	(Seat No-15)
6	3831/2025	16.01.2025	BLAPL-280/2025	AK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-15)
7	3832/2025	16.01.2025	BLAPL-11311/2024	SUMIT SEKHAR PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-15)
8	3835/2025	16.01.2025	BLAPL-8674/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-5)
9	3839/2025	16.01.2025	ABLAPL-354/2025	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-5)
10	3877/2025	16.01.2025	WP (C) - 28254/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-5)

11	3878/2025	16.01.2025	WP (C) - 33070/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
12	3879/2025	16.01.2025	WP (C) - 935/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 107)
13	3880/2025	16.01.2025	WP (C) - 33039/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 107)
14	3882/2025	16.01.2025	WP (C) - 33073/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
15	3885/2025	16.01.2025	WP (C) - 1392/2025	B.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15		(Seat No- 108)
16	3886/2025	16.01.2025	WP (C) - 33078/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15		(Seat No- 108)
17	3888/2025	16.01.2025	WP (C) - 33068/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
18	3890/2025	16.01.2025	WP (C) - 1082/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22		(Seat No- 104)
19	3891/2025	16.01.2025	WP (C) - 33082/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15	WRIT BRANCH-4	(Seat No- 17)
20	3895/2025	16.01.2025	WP (C) - 1023/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15	WRIT BRANCH-6	(Seat No- 24)
21	3900/2025	16.01.2025	WP (C) - 32947/2024	B.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 13	WRIT BRANCH-2	(Seat No-7)
22	3903/2025	16.01.2025	WP (C) - 32947/2024	J.KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01- 13	WRIT BRANCH-2	(Seat No-7)
23	3904/2025	16.01.2025	WP (C) - 183/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15		(Seat No-7)
24	3906/2025	16.01.2025	WP (C) - 33036/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-	WRIT BRANCH-7	(Seat No- 48)

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25	3907/2025	16.01.2025	WP (C) - 33037/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15	WRIT BRANCH-5	(Seat No- 21)
26	3908/2025	16.01.2025	WP (C) - 33081/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
27	3909/2025	16.01.2025	WP (C) - 40916/2023	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 13	WRIT BRANCH-5	(Seat No- 32)
28	3910/2025	16.01.2025	WP (C) - 84/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 13	WRIT BRANCH-6	(Seat No- 35)
29	3911/2025	16.01.2025	WP (C) - 11900/2024	Y DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01- 13	WRIT BRANCH-2	(Seat No-8)
30	3912/2025	16.01.2025	WP (C) - 1397/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24	WRIT BRANCH-8	(Seat No- 43)
31	3914/2025	16.01.2025	WP (C) - 7358/2023	A K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 15	WRIT BRANCH-8	(Seat No- 39)
32	3917/2025	16.01.2025	CRLMC- 2279/2024	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06- 24	CRIMINAL MISC	(Seat No-7)
33	3918/2025	16.01.2025	WP (C) - 32130/2020	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	WRIT BRANCH-3	(Seat No- 28)
34	3919/2025	16.01.2025	WP (C) - 9564/2014	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-4	(Seat No- 38)
35	3920/2025	16.01.2025	WP (C) - 36651/2021	M M PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 19	WRIT BRANCH-2	(Seat No-9)
36	3921/2025	16.01.2025	CRP- 18/2023	M ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	CIVIL REVISION	(Seat No-5)
37	3922/2025	16.01.2025	CRP- 18/2023	M ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	CIVIL REVISION	(Seat No-5)
38	3926/2025	16.01.2025	WP (C) - 34384/2023	K K NATH	C.O.	COURT NO. 2	Order Dtd.	WRIT BRANCH-3	(Seat No-

						OLD	2025-01-13		11)
39	3927/2025	16.01.2025	WP (C) - 10296/2013	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No-48)
40	3928/2025	16.01.2025	RSA-531/2023	A K SARANGI	C.O.	DR (J)	Order Dtd. 2025-01-27	SECOND APPEAL	(Seat No-7)
41	3953/2025	16.01.2025	ABLAPL-389/2025	BIBHUTI RANJAN MOHANTY	C.O.	DR (J)	Order Dtd. 2025-01-15	BAIL-2	(Seat No-7)
42	3956/2025	16.01.2025	BLAPL-313/2025	BIBHUTI RANJAN MOHANTY	C.O.	DR (J)	Order Dtd. 2025-01-15		(Seat No-7)
43	3961/2025	16.01.2025	BLAPL-6222/2024	BS SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-01-15		(Seat No-7)
44	3963/2025	16.01.2025	BLAPL-8976/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-01-15	BAIL-2	(Seat No-10)
45	3964/2025	16.01.2025	ABLAPL-251/2025	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-1	(Seat No-5)
46	3966/2025	16.01.2025	BLAPL-316/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-5)
47	3968/2025	16.01.2025	BLAPL-158/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-2	(Seat No-16)
48	3971/2025	16.01.2025	BLAPL-180/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-3)
49	3981/2025	16.01.2025	BLAPL-320/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-3)
50	3982/2025	16.01.2025	ABLAPL-353/2025	H. K. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-3)
51	3986/2025	16.01.2025	ABLAPL-356/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-2)
52	3988/2025	16.01.2025	ABLAPL-	SANJIB KUMAR	C.O.	COURT	Order		(Seat

			14010/2024	BHANJADEO		NO. 2 OLD	Dtd. 2024-12- 13		No-2)
53	3990/2025	16.01.2025	ABLAPL- 13144/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-2)
54	3991/2025	16.01.2025	ABLAPL- 13299/2024	SR PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-2)
55	3993/2025	16.01.2025	ABLAPL- 355/2025	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-1	(Seat No- 13)
56	3994/2025	16.01.2025	BLAPL- 11674/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-6)
57	3995/2025	16.01.2025	BLAPL- 11232/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-6)
58	3996/2025	16.01.2025	ABLAPL- 392/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-4)
59	3997/2025	16.01.2025	ABLAPL- 396/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No-4)
60	3999/2025	16.01.2025	BLAPL- 276/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-4)
61	4003/2025	16.01.2025	WP (C) - 27850/2024	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No-4)
62	4004/2025	16.01.2025	WP (C) - 9564/2014	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-4	(Seat No- 38)
63	4005/2025	16.01.2025	WP (C) - 1179/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 10		(Seat No- 38)
64	4006/2025	16.01.2025	WP (C) - 648/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15		(Seat No- 38)
65	4007/2025	16.01.2025	WP (C) - 1107/2025	A. T. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-01- 27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)

66	4008/2025	16.01.2025	WP (C) - 767/2025	S. C. PANI	C.O.	COURT NO. 14	Order Dtd. 2025-01- 15	WRIT BRANCH-3	(Seat No- 13)
67	4009/2025	16.01.2025	WP (C) - 30121/2024	T K NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-01- 15		(Seat No- 13)
68	4010/2025	16.01.2025	WP (C) - 1138/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 10	WRIT BRANCH-3	(Seat No- 13)
69	4011/2025	16.01.2025	CRLMP- 1468/2024	G. C. JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 13)
70	4012/2025	16.01.2025	WP (C) - 1164/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
71	4013/2025	16.01.2025	WP (C) - 972/2025	N. K. ROUT	C.O.	COURT NO. 14	Order Dtd. 2025-01- 28	WRIT BRANCH-3	(Seat No- 13)
72	4014/2025	16.01.2025	WP (C) - 403/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 10		(Seat No- 13)
73	4015/2025	16.01.2025	WP (C) - 29747/2024	A. K. MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-01- 24		(Seat No- 13)
74	4016/2025	16.01.2025	WP (C) - 1292/2025	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2025-01- 15	WRIT BRANCH-5	(Seat No- 20)
75	4017/2025	16.01.2025	WP (C) - 631/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 2025-02- 24		(Seat No- 20)
76	4018/2025	16.01.2025	WP (C) - 572/2025	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	WRIT BRANCH-3	(Seat No- 13)
77	4019/2025	16.01.2025	WP (C) - 1180/2025	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	WRIT BRANCH-5	(Seat No- 20)
78	4020/2025	16.01.2025	WP (C) - 1185/2025	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	WRIT BRANCH-8	(Seat No- 43)
79	4021/2025	16.01.2025	WP (C) - 1193/2025	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-01-		(Seat No- 43)

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80	4022/2025	16.01.2025	WP (C) - 23757/2023	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
81	4023/2025	16.01.2025	WP (C) - 1200/2025	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15		(Seat No- 105)
82	4024/2025	16.01.2025	WP (C) - 1115/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 105)
83	4025/2025	16.01.2025	WP (C) - 383/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-1	(Seat No- 30)
84	4026/2025	16.01.2025	WP (C) - 1061/2025	DEBASISH HAZRA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 27	WRIT BRANCH-5	(Seat No- 20)
85	4027/2025	16.01.2025	WP (C) - 1042/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-5	(Seat No- 20)
86	4028/2025	16.01.2025	WP (C) - 23700/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2025-02- 12		(Seat No- 20)
87	4029/2025	16.01.2025	WP (C) - 1015/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
88	4030/2025	16.01.2025	WP (C) - 1013/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 117)
89	4031/2025	16.01.2025	WP (C) - 1002/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-7	(Seat No- 10)
90	4032/2025	16.01.2025	CRLMC- 1375/2024	B SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01- 09	CRIMINAL MISC	(Seat No-1)
91	4033/2025	16.01.2025	WP (C) - 475/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-2	(Seat No- 45)
92	4034/2025	16.01.2025	WP (C) - 26514/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15		(Seat No- 45)
93	4035/2025	16.01.2025	WP (C) - 459/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd.		(Seat No-

							2025-01-13		45)
94	4036/2025	16.01.2025	WP (C) - 1096/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-15		(Seat No-45)
95	4037/2025	16.01.2025	WP (C) - 492/2025	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-12	WRIT BRANCH-6	(Seat No-35)
96	4038/2025	16.01.2025	WP (C) - 422/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-13		(Seat No-35)
97	4039/2025	16.01.2025	WP (C) - 413/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-13		(Seat No-35)
98	4040/2025	16.01.2025	WP (C) - 402/2025	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-13		(Seat No-35)
99	4041/2025	16.01.2025	CRLMC-2272/2024	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25	CRIMINAL MISC	(Seat No-7)
100	4042/2025	16.01.2025	WP (C) - 406/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
101	4043/2025	16.01.2025	CRLREV-787/2013	M/S.SIDHARTHA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	CRIMINAL REVISION	(Seat No-4)
102	4044/2025	16.01.2025	WP (C) - 33094/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	WRIT BRANCH-1	(Seat No-3)
103	4045/2025	16.01.2025	WP (C) - 32136/2024	S RAY	C.O.	COURT NO. 3		WRIT BRANCH-1	(Seat No-2)
104	4046/2025	16.01.2025	CRA-104/1996	S BISWAL	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	CRIMINAL APPEAL	(Seat No-8)
105	4047/2025	16.01.2025	WP (C) - 32136/2024	S RAY	C.O.	COURT NO. 3	Order Dtd. 2025-01-13	WRIT BRANCH-1	(Seat No-2)
106	4048/2025	16.01.2025	MATA-437/2024	B K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	FIRST APPEAL	(Seat No-1)
107	4049/2025	16.01.2025	WP (C) - 32646/2024	M. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-	WRIT BRANCH-2	(Seat No-45)

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108	4050/2025	16.01.2025	MATA-82/2022	D P MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	FIRST APPEAL	(Seat No-5)
109	4051/2025	16.01.2025	CRLMC-2854/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMINAL MISC	(Seat No-2)
110	4052/2025	16.01.2025	WP (C) - 1072/2025	D D MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-24)
111	4053/2025	16.01.2025	CRLMP-1654/2024	B. M. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-24)
112	4054/2025	16.01.2025	CRLMP-1571/2024	S. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Seat No-24)
113	4055/2025	16.01.2025	WP (C) - 481/2025	D. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
114	4056/2025	16.01.2025	WP (C) - 487/2025	D. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-10	WRIT BRANCH-3	(Seat No-13)
115	4057/2025	16.01.2025	WP (C) - 468/2025	D. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-10		(Seat No-13)
116	4058/2025	16.01.2025	RPFAM-225/2024	D. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-02-13		(Seat No-13)
117	4059/2025	16.01.2025	WP (C) - 1010/2025	M. N. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-01-13		(Seat No-13)
118	4060/2025	16.01.2025	WP (C) - 967/2025	M. KAR	C.O.	COURT NO. 20	Order Dtd. 2025-01-13	WRIT BRANCH-5	(Seat No-20)
119	4061/2025	16.01.2025	WP (C) - 702/2025	J. N. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
120	4062/2025	16.01.2025	WP (C) - 14305/2024	M. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-36)
121	4063/2025	16.01.2025	WP (C) - 15311/2024	S. K. PATNAIK	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH-1	(Seat No-3)

						10	2025-01-10		
122	4064/2025	16.01.2025	BLAPL-7617/2024	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-3)
123	4065/2025	16.01.2025	WP (C) - 781/2024	D BARIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-36)
124	4066/2025	16.01.2025	WP (C) - 624/2025	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-1	(Seat No-30)
125	4067/2025	16.01.2025	WP (C) - 136/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
126	4068/2025	16.01.2025	WP (C) - 138/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
127	4069/2025	16.01.2025	WP (C) - 144/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-114)
128	4070/2025	16.01.2025	WP (C) - 418/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-114)
129	4071/2025	16.01.2025	WP (C) - 28898/2024	A K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-114)
130	4072/2025	16.01.2025	WP (C) - 67/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-4	(Seat No-38)
131	4073/2025	16.01.2025	SA-331/2001	P K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	SECOND APPEAL	(Seat No-7)
132	4074/2025	16.01.2025	BLAPL-9050/2024	P MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-01-15		(Seat No-7)
133	4075/2025	16.01.2025	BLAPL-12195/2024	JR BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-15		(Seat No-7)
134	4076/2025	16.01.2025	BLAPL-304/2025	D PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-01-13		(Seat No-7)
135	4077/2025	16.01.2025	WP (C) -	K DAS	C.O.	COURT	Order		(Seat

			1090/2025			NO. 1	Dtd. 2025-01-15		No-7)
136	4080/2025	16.01.2025	WP (C) - 32533/2021	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	WRIT BRANCH-5	(Seat No- 23)
137	4081/2025	16.01.2025	WP (C) - 33254/2024	R K MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2025-01-10		(Seat No- 23)
138	4082/2025	16.01.2025	WP (C) - 33038/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	WRIT BRANCH-8	(Seat No- 40)
139	4083/2025	16.01.2025	WP (C) - 6880/2020	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	WRIT BRANCH-4	(Seat No- 19)
140	4084/2025	16.01.2025	WP (C) - 832/2025	S BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	WRIT BRANCH-5	(Seat No- 20)
141	4086/2025	16.01.2025	WP (C) - 32464/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-15		(Seat No- 20)
142	4087/2025	16.01.2025	WP (C) - 33041/2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	WRIT BRANCH-1	(Seat No-3)
143	4088/2025	16.01.2025	WP (C) - 5351/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-07	WRIT BRANCH-6	(Seat No- 16)
144	4090/2025	16.01.2025	WP (C) - 5345/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-07	WRIT BRANCH-6	(Seat No- 16)
145	4091/2025	16.01.2025	WP (C) - 5347/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-07	WRIT BRANCH-6	(Seat No- 16)
146	4092/2025	16.01.2025	WP (C) - 5348/2024	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-14	WRIT BRANCH-8	(Seat No- 29)
147	4093/2025	16.01.2025	WP (C) - 5350/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-07	WRIT BRANCH-6	(Seat No- 16)
148	4095/2025	16.01.2025	CRLREV- 758/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 16)

149	4096/2025	16.01.2025	WP (C) - 5352/2021	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-6	(Seat No- 16)
150	4097/2025	16.01.2025	WP (C) - 5354/2021	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-6	(Seat No- 16)
151	4098/2025	16.01.2025	WP (C) - 5356/2021	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-6	(Seat No- 16)
152	4100/2025	16.01.2025	WP (C) - 5357/2021	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-6	(Seat No- 16)
153	4101/2025	16.01.2025	WP (C) - 5359/2021	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-6	(Seat No- 16)
154	4102/2025	16.01.2025	WPC (OAC) - 2191/2017	S K PARDHAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	OA Branch	(Seat No-1)
155	4103/2025	16.01.2025	WPC (OAC) - 2191/2017	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	OA Branch	(Seat No-1)
156	4105/2025	16.01.2025	WP (C) - 4013/2021	D K NAIK	C.O.	COURT NO. 3	Order Dtd. 2025-01- 07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
157	4107/2025	16.01.2025	WP (C) - 4013/2021	D K NAIK	C.O.	COURT NO. 3	Order Dtd. 2025-01- 07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
158	4108/2025	16.01.2025	CRLREV- 752/2024	PUJARANI MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 114)
159	4109/2025	16.01.2025	WP (C) - 23757/2023	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
160	4110/2025	16.01.2025	ABLAPL- 436/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 105)
161	4113/2025	16.01.2025	WP (C) - 25927/2024	S K BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-02- 18		(Seat No- 105)
162	4117/2025	16.01.2025	BLAPL- 322/2025	T R DAS	C.O.	COURT NO. 14	Order Dtd. 2025-01-		(Seat No- 105)

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163	4118/2025	16.01.2025	WP (C) - 1317/2024	S K PARIDA	C.O.	COURT NO. 14	Order Dtd. 2025-01- 13	WRIT BRANCH-4	(Seat No- 19)
164	4121/2025	16.01.2025	WP (C) - 1138/2025	A.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	WRIT BRANCH-3	(Seat No- 13)
165	4122/2025	16.01.2025	WP (C) - 738/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-4	(Seat No- 19)
166	4124/2025	16.01.2025	WP (C) - 724/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 19)
167	4125/2025	16.01.2025	WP (C) - 721/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 19)
168	4126/2025	16.01.2025	CMP- 1183/2024	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15		(Seat No- 19)
169	4127/2025	16.01.2025	BLAPL- 340/2025	MOHAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	BAIL-2	(Seat No- 16)
170	4128/2025	16.01.2025	WP (C) - 680/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
171	4129/2025	16.01.2025	WP (C) - 563/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-7	(Seat No- 10)
172	4130/2025	16.01.2025	BLAPL- 329/2025	MOHAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15		(Seat No- 10)
173	4131/2025	16.01.2025	WP (C) - 652/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
174	4132/2025	16.01.2025	BLAPL- 330/2025	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-4)
175	4133/2025	16.01.2025	WP (C) - 641/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No- 13)
176	4134/2025	16.01.2025	WP (C) - 31283/2024	ER.DEBASHISHA HOTA	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH	(Seat No-

							2025-01-13	(DIVISION BENCH-1)	103)
177	4135/2025	16.01.2025	WP (C) - 1108/2025	G. ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	WRIT BRANCH-8	(Seat No-43)
178	4136/2025	16.01.2025	WP (C) - 31280/2024	ER.DEBASHISHA HOTA	C.O.	COURT NO. 1	Order Dtd. 2025-01-13		(Seat No-43)
179	4137/2025	16.01.2025	WP (C) - 33316/2024	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
180	4139/2025	16.01.2025	WP (C) - 32152/2024	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	WRIT BRANCH-5	(Seat No-23)
181	4140/2025	16.01.2025	WP (C) - 1103/2025	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-15		(Seat No-23)
182	4141/2025	16.01.2025	WP (C) - 740/2025	N K ROUT	C.O.	COURT NO. 1			(Seat No-23)
183	4142/2025	16.01.2025	WP (C) - 31859/2024	DEBASHISHA HOTA	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	WRIT BRANCH-1	(Seat No-1)
184	4143/2025	16.01.2025	WP (C) - 32940/2024	BK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-10		(Seat No-1)
185	4145/2025	16.01.2025	WP (C) - 30454/2024	R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-09	WRIT BRANCH-6	(Seat No-26)
186	4146/2025	16.01.2025	WP (C) - 20183/2021	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-40)
187	4147/2025	16.01.2025	CRLREV-324/2018	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-1)
188	4149/2025	16.01.2025	BLAPL-333/2025	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-1)
189	4150/2025	16.01.2025	BLAPL-332/2025	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-1)
190	4151/2025	16.01.2025	BLAPL-66/2025	BB MALLICK	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat No-4)

						23	2025-01-15		
191	4152/2025	16.01.2025	ABLAPL-13636/2024	AK RANA	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-4)
192	4153/2025	16.01.2025	ABLAPL-13324/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
193	4154/2025	16.01.2025	ABLAPL-13638/2024	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
194	4155/2025	16.01.2025	ABLAPL-444/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
195	4156/2025	16.01.2025	BLAPL-6174/2024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
196	4157/2025	16.01.2025	ABLAPL-442/2025	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
197	4158/2025	16.01.2025	ABLAPL-421/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
198	4159/2025	16.01.2025	ABLAPL-441/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-15)
199	4160/2025	16.01.2025	ABLAPL-13558/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-15)
200	4162/2025	16.01.2025	ABLAPL-435/2025	HAREKRUSHNA MALIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-13)
201	4163/2025	16.01.2025	ABLAPL-433/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-4)
202	4164/2025	16.01.2025	CRLMC-4832/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
203	4165/2025	16.01.2025	ABLAPL-432/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-4)
204	4166/2025	16.01.2025	ABLAPL-	PRADIPTA	C.O.	COURT	Order		(Seat

			423/2025	BEURA		NO. 2 OLD	Dtd. 2025-01- 15		No-4)
205	4167/2025	16.01.2025	ABLAPL- 427/2025	J BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-3)
206	4168/2025	16.01.2025	WP (C) - 25918/2024	S HUSSIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-3)
207	4169/2025	16.01.2025	ABLAPL- 424/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No-3)
208	4170/2025	16.01.2025	WP (C) - 24424/2024	S HUSSIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-3)
209	4171/2025	16.01.2025	ABLAPL- 422/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-3)
210	4172/2025	16.01.2025	ABLAPL- 420/2025	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-3)
211	4173/2025	16.01.2025	WP (C) - 32674/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-3)
212	4174/2025	16.01.2025	ABLAPL- 419/2025	BK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No-3)
213	4175/2025	16.01.2025	ABLAPL- 418/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No-3)
214	4176/2025	16.01.2025	WP (C) - 32647/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-4	(Seat No- 17)
215	4177/2025	16.01.2025	ABLAPL- 414/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 17)
216	4178/2025	16.01.2025	WP (C) - 32615/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-6	(Seat No- 25)
217	4179/2025	16.01.2025	ABLAPL- 386/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 25)

218	4180/2025	16.01.2025	ABLAPL-383/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-25)
219	4181/2025	16.01.2025	ABLAPL-379/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-25)
220	4182/2025	16.01.2025	WP (C) - 32530/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH-3	(Seat No-12)
221	4183/2025	16.01.2025	ABLAPL-376/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-12)
222	4184/2025	16.01.2025	WP (C) - 32484/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH-2	(Seat No-6)
223	4185/2025	16.01.2025	ABLAPL-443/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-6)
224	4186/2025	16.01.2025	ABLAPL-375/2025	P.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-2)
225	4187/2025	16.01.2025	WP (C) - 31301/2024	B D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH-4	(Seat No-46)
226	4188/2025	16.01.2025	ABLAPL-373/2025	U.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-46)
227	4189/2025	16.01.2025	FAO-448/2024	A K DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Seat No-46)
228	4190/2025	16.01.2025	ABLAPL-370/2025	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-15		(Seat No-46)
229	4191/2025	16.01.2025	WP (C) - 26354/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No-46)
230	4192/2025	16.01.2025	WP (C) - 32855/2024	P N NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-13	WRIT BRANCH-2	(Seat No-6)
231	4193/2025	16.01.2025	ABLAPL-425/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 6	Order Dtd. 2025-01-		(Seat No-6)

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232	4194/2025	16.01.2025	WP (C) - 32860/2024	P N NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01- 13		(Seat No-6)
233	4195/2025	16.01.2025	ABLAPL- 369/2025	P.N.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-2)
234	4196/2025	16.01.2025	WP (C) - 32866/2024	P N NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No- 12)
235	4197/2025	16.01.2025	ABLAPL- 368/2025	K.C.PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-4)
236	4198/2025	16.01.2025	WP (C) - 32876/2024	P N NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01- 13		(Seat No-4)
237	4199/2025	16.01.2025	ABLAPL- 429/2025	D.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-4)
238	4200/2025	16.01.2025	ABLAPL- 13861/2024	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-4)
239	4201/2025	16.01.2025	WP (C) - 32841/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-2	(Seat No-6)
240	4202/2025	16.01.2025	ABLAPL- 431/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-5)
241	4203/2025	16.01.2025	BLAPL- 7709/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No-5)
242	4204/2025	16.01.2025	WP (C) - 32810/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-5)
243	4205/2025	16.01.2025	BLAPL- 9137/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No-5)
244	4206/2025	16.01.2025	BLAPL- 338/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	BAIL-1	(Seat No-5)
245	4207/2025	16.01.2025	ABLAPL- 10590/2024	BK DAS	C.O.	COURT NO. 2	Order Dtd.	BAIL-1	(Seat No-4)

						OLD	2025-01-13		
246	4208/2025	16.01.2025	CRLA-978/2024	S C BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
247	4209/2025	16.01.2025	BLAPL-337/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
248	4210/2025	16.01.2025	ABLAPL-428/2025	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
249	4211/2025	16.01.2025	BLAPL-11366/2024	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-4)
250	4212/2025	16.01.2025	ABLAPL-378/2025	AK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-2)
251	4213/2025	16.01.2025	FAO-404/2023	B D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-11-29	MISC. APPEAL SEC.	(Seat No-8)
252	4214/2025	16.01.2025	WP (C) - 23730/2024	H TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Seat No-8)
253	4215/2025	16.01.2025	WP (C) - 23730/2024	M MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Seat No-8)
254	4216/2025	16.01.2025	WP (C) - 1370/2025	J P KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-15	WRIT BRANCH-7	(Seat No-10)
255	4217/2025	16.01.2025	ABLAPL-13912/2024	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-10)
256	4218/2025	16.01.2025	ABLAPL-416/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-10)
257	4219/2025	16.01.2025	ABLAPL-13902/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-10)
258	4220/2025	16.01.2025	ABLAPL-402/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-10)
259	4221/2025	16.01.2025	ABLAPL-	B. N. SAHU	C.O.	COURT	Order		(Seat

			426/2025			NO. 2 OLD	Dtd. 2025-01- 15		No- 10)
260	4222/2025	16.01.2025	ABLAPL- 383/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 10)
261	4224/2025	16.01.2025	BLAPL- 331/2025	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 10)
262	4225/2025	16.01.2025	BLAPL- 12295/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	BAIL-2	(Seat No-7)
263	4226/2025	16.01.2025	WP (C) - 32896/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	WRIT BRANCH-6	(Seat No- 25)
264	4228/2025	16.01.2025	WP (C) - 31679/2024	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
265	4229/2025	16.01.2025	BLAPL- 9367/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01- 13		(Seat No- 108)
266	4230/2025	16.01.2025	WP (C) - 31680/2024	S. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01- 15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
267	4231/2025	16.01.2025	WP (C) - 31687/2024	S. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01- 15	WRIT BRANCH-7	(Seat No- 44)
268	4233/2025	16.01.2025	ABLAPL- 400/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 15		(Seat No- 44)
269	4234/2025	16.01.2025	ABLAPL- 398/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 15		(Seat No- 44)
270	4235/2025	16.01.2025	WP (C) - 25151/2024	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 16		(Seat No- 44)
271	4236/2025	16.01.2025	CRLMC- 4756/2024	A. K. BHUYAN	C.O.	COURT NO. 17	Order Dtd. 2025-01- 15		(Seat No- 44)
272	4237/2025	16.01.2025	CRLMC- 4826/2024	M N MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01- 15		(Seat No- 44)

273	4238/2025	16.01.2025	ABLAPL-496/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-16		(Seat No-44)
274	4239/2025	16.01.2025	ABLAPL-466/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-16	BAIL-1	(Seat No-15)
275	4240/2025	16.01.2025	ABLAPL-464/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-15)
276	4242/2025	16.01.2025	WP (C) - 1547/2025	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-43)
277	3823/2025	16.01.2025	CRLMC-4237/2024	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-01-15		(Seat No-43)
278	3824/2025	16.01.2025	CRLMC-4238/2024	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-01-15		(Seat No-43)
279	3829/2025	16.01.2025	WPC (OAC) - 2021/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-25	OA Branch	(Seat No-1)
280	3833/2025	16.01.2025	WPC (OAC) - 2068/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-02	OA Branch	(Seat No-1)
281	3834/2025	16.01.2025	WP (C) - 30509/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH-8	(Seat No-42)
282	3836/2025	16.01.2025	WP (C) - 31947/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No-11)
283	3837/2025	16.01.2025	WP (C) - 26432/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No-11)
284	3840/2025	16.01.2025	WP (C) - 19205/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-13		(Seat No-11)
285	3841/2025	16.01.2025	WP (C) - 20112/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No-18)
286	3842/2025	16.01.2025	WP (C) - 781/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-	WRIT BRANCH-6	(Seat No-36)

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287	3843/2025	16.01.2025	WP (C) - 4939/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-2	(Seat No- 45)
288	3844/2025	16.01.2025	ABLAPL- 15067/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2025-01- 06		(Seat No- 45)
289	3845/2025	16.01.2025	DSREF- 1/2021	HIMANSHU BHUSAN DASH	GENERAL		Judgement Dtd. 2025-01- 15	CRIMINAL APPEAL	(Seat No-9)
290	3846/2025	16.01.2025	WP (C) - 17529/2008	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-02- 07	WRIT BRANCH-6	(Seat No- 16)
291	3849/2025	16.01.2025	ABLAPL- 438/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01- 15		(Seat No- 16)
292	3852/2025	16.01.2025	WP (C) - 40916/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2025-01- 13	WRIT BRANCH-5	(Seat No- 32)
293	3854/2025	16.01.2025	ABLAPL- 14225/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01- 13	BAIL-1	(Seat No-3)
294	3857/2025	16.01.2025	WP (C) - 34994/2021	LAXMIKANTA TRIPATHY	GENERAL		Petition With Annexures	WRIT BRANCH-1	(Seat No-4)
295	3859/2025	16.01.2025	WP (C) - 22336/2024	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2025-01- 08		(Seat No-4)
296	3863/2025	16.01.2025	ABLAPL- 177/2025	LALATENDU PAL	GENERAL		Order Dtd. 2025-01- 08		(Seat No-4)
297	3913/2025	16.01.2025	WP (C) - 32826/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01- 08		(Seat No-4)
298	3915/2025	16.01.2025	WP (C) - 31099/2021	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 02	WRIT BRANCH-8	(Seat No- 42)
299	3916/2025	16.01.2025	DSREF- 1/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01- 15	CRIMINAL APPEAL	(Seat No-9)
300	3929/2025	16.01.2025	ABLAPL- 234/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-01-	BAIL-1	(Seat No-2)

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301	3952/2025	16.01.2025	WP (C) - 27578/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01- 09		(Seat No-2)
302	3958/2025	16.01.2025	ABLAPL- 388/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01- 15		(Seat No-2)
303	3960/2025	16.01.2025	WP (C) - 29832/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01- 07	WRIT BRANCH-3	(Seat No- 11)
304	4001/2025	16.01.2025	WP (C) - 9374/2012	SARAT KUMAR KAR	GENERAL		Order Dtd. 2017-09- 15		(Seat No- 11)
305	4002/2025	16.01.2025	WP (C) - 29838/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01- 07	WRIT BRANCH-4	(Seat No- 27)
306	4079/2025	16.01.2025	ABLAPL- 470/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01- 16	BAIL-1	(Seat No-4)
307	4085/2025	16.01.2025	WP (C) - 8496/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-04- 10	WRIT BRANCH-4	(Seat No- 27)
308	4094/2025	16.01.2025	BLAPL- 12922/2024	SMRUTI RANJAN PATI	GENERAL		Order Dtd. 2025-01- 10	BAIL-2	(Seat No-8)
309	4099/2025	16.01.2025	WP (C) - 24306/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08- 04	WRIT BRANCH-5	(Seat No- 22)
310	4104/2025	16.01.2025	ABLAPL- 6777/2024	AKSHAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2025-01- 10	BAIL-1	(Seat No-1)
311	4106/2025	16.01.2025	CRLA- 1039/2024	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-01- 16		(Seat No-1)
312	4111/2025	16.01.2025	WP (C) - 29424/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01- 08		(Seat No-1)
313	4112/2025	16.01.2025	CRLREV- 304/2012	RAJENDRA NARAYAN ROUT	GENERAL		Entire Brief	CRIMINAL REVISION	(Seat No-1)
314	4116/2025	16.01.2025	WP (C) - 781/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01- 13		(Seat No-1)

315	4119/2025	16.01.2025	WP (C) - 847/2025	DEBENDRA BEHERA	GENERAL		Petition		(Seat No-1)
316	4120/2025	16.01.2025	WP (C) - 881/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01- 13		(Seat No-1)
317	4123/2025	16.01.2025	WP (C) - 886/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01- 13		(Seat No-1)
318	4138/2025	16.01.2025	WP (C) - 888/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01- 13		(Seat No-1)
319	4144/2025	16.01.2025	WP (C) - 3299/2020	SANTOSH KUMAR BEHERA	GENERAL		Judgement Dtd. 2025-01- 08	WRIT BRANCH-3	(Seat No- 33)
320	4148/2025	16.01.2025	WP (C) - 9375/2012	SARAT KUMAR KAR	GENERAL		Order Dtd. 2017-09- 15		(Seat No- 33)
321	4161/2025	16.01.2025	WP (C) - 889/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01- 13	WRIT BRANCH-1	(Seat No- 31)
322	3838/2025	16.01.2025	BLAPL- 308/2025	BK PANDA	GENERAL		Order Dtd. 2025-01- 13		(Seat No- 31)
323	3847/2025	16.01.2025	WA- 1237/2022	S K PARIDA	GENERAL			WRIT APPEAL	(Seat No-6)
324	3848/2025	16.01.2025	BLAPL- 1855/2016	P K PATRA	GENERAL				(Seat No-6)
325	3850/2025	16.01.2025	WP (C) - 14110/2012	M BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 120)
326	3851/2025	16.01.2025	WP (C) - 9988/2015	N K ROUT	GENERAL			WRIT BRANCH-6	(Seat No- 24)
327	3853/2025	16.01.2025	SA- 141/1986	A SAHU	GENERAL			SECOND APPEAL	(Seat No-2)
328	3855/2025	16.01.2025	WP (C) - 29364/2024	S K SUNDARA	GENERAL				(Seat No-2)
329	3856/2025	16.01.2025	WP (C) - 24757/2013	G R PATRA	GENERAL				(Seat No-2)
330	3858/2025	16.01.2025	CMAPL- 195/2019	P K MOHANTY	GENERAL			M. J. C.	(Seat No-4)
331	3860/2025	16.01.2025	OJC- 3386/1995	A K JATI	GENERAL				(Seat No-4)
332	3861/2025	16.01.2025	RSA- 369/2014	T K MOHANTY	GENERAL			SECOND APPEAL	(Seat No-3)

333	3862/2025	16.01.2025	ABLAPL-1884/2019	J BEHERA	GENERAL				(Seat No-3)
334	3864/2025	16.01.2025	WP (C) - 433/2025	A SAHOO	GENERAL				(Seat No-3)
335	3865/2025	16.01.2025	WP (C) - 33310/2024	A SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
336	3866/2025	16.01.2025	WP (C) - 33290/2024	A SAHOO	GENERAL			WRIT BRANCH-4	(Seat No-37)
337	3867/2025	16.01.2025	CRLREV-631/2024	R K BASIK	GENERAL				(Seat No-37)
338	3868/2025	16.01.2025	ABLAPL-595/2024	D P DASH	GENERAL				(Seat No-37)
339	3869/2025	16.01.2025	WP (C) - 29779/2024	S S PRADHAN	GENERAL			WRIT BRANCH-4	(Seat No-27)
340	3870/2025	16.01.2025	LAA-63/2018	M K PANDA	GENERAL			FIRST APPEAL	(Seat No-4)
341	3871/2025	16.01.2025	LAA-58/2015	M K PANDA	GENERAL			FIRST APPEAL	(Seat No-3)
342	3872/2025	16.01.2025	RFA-220/2008	A K BEHERA	GENERAL			FIRST APPEAL	(Seat No-5)
343	3873/2025	16.01.2025	RFA-220/2008	A K BEHERA	GENERAL			FIRST APPEAL	(Seat No-5)
344	3874/2025	16.01.2025	RSA-30/2007	K P MOHANTY	GENERAL				(Seat No-5)
345	3875/2025	16.01.2025	ABLAPL-14757/2024	C R NAYAK	GENERAL				(Seat No-5)
346	3876/2025	16.01.2025	WP (C) - 26283/2024	B R SETH	GENERAL				(Seat No-5)
347	3881/2025	16.01.2025	WP (C) - 33467/2023	B MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
348	3883/2025	16.01.2025	WP (C) - 1531/2019	P K JENA	GENERAL			WRIT BRANCH-1	(Seat No-2)
349	3884/2025	16.01.2025	WP (C) - 21342/2022	R C MISHRA	GENERAL			WRIT BRANCH-1	(Seat No-3)
350	3887/2025	16.01.2025	OJC-1413/2000	N C SAHOO	GENERAL				(Seat No-3)
351	3889/2025	16.01.2025	WP (C) - 6283/2005	K C MOHANTY	GENERAL				(Seat No-3)
352	3892/2025	16.01.2025	WP (C) - 6945/2004	M BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-10)
353	3893/2025	16.01.2025	WP (C) - 11848/2017	L BHOI	GENERAL			WRIT BRANCH-8	(Seat No-43)

354	3894/2025	16.01.2025	WP (C) - 15019/2006	K R MOHANTY	GENERAL				(Seat No- 43)
355	3896/2025	16.01.2025	WP (C) - 15811/2023	L BHOI	GENERAL			WRIT BRANCH-2	(Seat No-8)
356	3897/2025	16.01.2025	WP (C) - 6945/2004	M BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 10)
357	3898/2025	16.01.2025	WP (C) - 82/2022	B K PATI	GENERAL			WRIT BRANCH-3	(Seat No- 11)
358	3899/2025	16.01.2025	WP (C) - 26167/2024	A SAHOO	GENERAL				(Seat No- 11)
359	3901/2025	16.01.2025	WP (C) - 1758/2002	P K BARIK	GENERAL				(Seat No- 11)
360	3902/2025	16.01.2025	WP (C) - 6698/2020	P K JENA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 116)
361	3905/2025	16.01.2025	CRLMC- 1459/2020	A K SWAIN	GENERAL			CRIMINAL MISC	(Seat No-5)
362	3923/2025	16.01.2025	WP (C) - 12624/2024	P BEHERA	GENERAL			WRIT BRANCH-3	(Seat No- 13)
363	3924/2025	16.01.2025	WP (C) - 12618/2024	P BEHERA	GENERAL			WRIT BRANCH-3	(Seat No- 13)
364	3925/2025	16.01.2025	WP (C) - 12827/2024	P BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
365	3930/2025	16.01.2025	WP (C) - 4973/2024	P BEHERA	GENERAL			WRIT BRANCH-4	(Seat No- 38)
366	3931/2025	16.01.2025	WP (C) - 14541/2024	P BEHERA	GENERAL			WRIT BRANCH-1	(Seat No-1)
367	3932/2025	16.01.2025	WP (C) - 12973/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 10)
368	3933/2025	16.01.2025	WP (C) - 12984/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 10)
369	3934/2025	16.01.2025	WP (C) - 12978/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 10)
370	3935/2025	16.01.2025	WP (C) - 12306/2024	P BEHERA	GENERAL			WRIT BRANCH-8	(Seat No- 42)
371	3936/2025	16.01.2025	WP (C) - 12261/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 18)
372	3937/2025	16.01.2025	WP (C) -	P BEHERA	GENERAL			WRIT	(Seat

			12355/2024					BRANCH-8	No-42)
373	3938/2025	16.01.2025	WP (C) - 12834/2024	P BEHERA	GENERAL			WRIT BRANCH-5	(Seat No-20)
374	3939/2025	16.01.2025	WP (C) - 11842/2024	P BEHERA	GENERAL			WRIT BRANCH-2	(Seat No-8)
375	3940/2025	16.01.2025	WP (C) - 10834/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-48)
376	3941/2025	16.01.2025	WP (C) - 33206/2021	P BEHERA	GENERAL			WRIT BRANCH-1	(Seat No-31)
377	3942/2025	16.01.2025	WP (C) - 15867/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-15)
378	3943/2025	16.01.2025	WP (C) - 12627/2024	P BEHERA	GENERAL			WRIT BRANCH-3	(Seat No-13)
379	3944/2025	16.01.2025	WP (C) - 12975/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-10)
380	3945/2025	16.01.2025	WP (C) - 24216/2023	P BEHERA	GENERAL			WRIT BRANCH-4	(Seat No-46)
381	3946/2025	16.01.2025	WP (C) - 9555/2024	P BEHERA	GENERAL			WRIT BRANCH-8	(Seat No-29)
382	3947/2025	16.01.2025	WP (C) - 2150/2021	P BEHERA	GENERAL			WRIT BRANCH-8	(Seat No-41)
383	3948/2025	16.01.2025	WP (C) - 12678/2024	P BEHERA	GENERAL			WRIT BRANCH-3	(Seat No-13)
384	3949/2025	16.01.2025	WP (C) - 12955/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-10)
385	3950/2025	16.01.2025	WP (C) - 12622/2024	P BEHERA	GENERAL			WRIT BRANCH-3	(Seat No-13)
386	3951/2025	16.01.2025	WP (C) - 5372/2024	P BEHERA	GENERAL			WRIT BRANCH-8	(Seat No-29)
387	3954/2025	16.01.2025	WP (C) - 4034/2024	P BEHERA	GENERAL			WRIT BRANCH-2	(Seat No-9)
388	3955/2025	16.01.2025	WP (C) - 12095/2024	P BEHERA	GENERAL			WRIT BRANCH-5	(Seat No-47)
389	3957/2025	16.01.2025	WP (C) - 12904/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-10)
390	3959/2025	16.01.2025	WP (C) - 12688/2024	P BEHERA	GENERAL			WRIT BRANCH-3	(Seat No-

									13)
391	3962/2025	16.01.2025	WP (C) - 12329/2024	P BEHERA	GENERAL			WRIT BRANCH-8	(Seat No- 42)
392	3965/2025	16.01.2025	WP (C) - 12368/2024	P BEHERA	GENERAL			WRIT BRANCH-8	(Seat No- 42)
393	3967/2025	16.01.2025	WP (C) - 12714/2024	P BEHERA	GENERAL			WRIT BRANCH-4	(Seat No- 38)
394	3969/2025	16.01.2025	WP (C) - 12836/2024	P BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
395	3970/2025	16.01.2025	WP (C) - 12353/2024	P BEHERA	GENERAL			WRIT BRANCH-8	(Seat No- 42)
396	3972/2025	16.01.2025	WP (C) - 31906/2024	S K PRADHAN	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
397	3973/2025	16.01.2025	ABLAPL- 4512/2017	B P TANGA	GENERAL				(Seat No- 109)
398	3974/2025	16.01.2025	CONTC- 6223/2021	J MOHAPATRA	GENERAL			CONTEMPT	(Seat No-1)
399	3975/2025	16.01.2025	WP (C) - 1049/2025	B N SHADANGI	GENERAL			WRIT BRANCH-4	(Seat No- 19)
400	3976/2025	16.01.2025	WP (C) - 27411/2024	B R SENAPATI	GENERAL				(Seat No- 19)
401	3977/2025	16.01.2025	ABLAPL- 304/2025	B SINGH	GENERAL			BAIL-1	(Seat No-2)
402	3978/2025	16.01.2025	ABLAPL- 1658/2022	B SINGH	GENERAL			BAIL-2	(Seat No-8)
403	3979/2025	16.01.2025	ABLAPL- 14153/2024	H K PANDA	GENERAL				(Seat No-8)
404	3980/2025	16.01.2025	WP (C) - 12641/2009	B SWAIN	GENERAL				(Seat No-8)
405	3983/2025	16.01.2025	WP (C) - 12600/2024	S MOHANTY	GENERAL			WRIT BRANCH-2	(Seat No-9)
406	3984/2025	16.01.2025	ABLAPL- 430/2025	M K PANI	GENERAL				(Seat No-9)
407	3985/2025	16.01.2025	ABLAPL- 384/2025	M K PANI	GENERAL				(Seat No-9)
408	3987/2025	16.01.2025	ABLAPL- 715/2024	M K PANI	GENERAL				(Seat No-9)
409	3989/2025	16.01.2025	ABLAPL- 12636/2024	A SAMANTA	GENERAL				(Seat No-9)
410	3992/2025	16.01.2025	FA- 186/1973	J R NAYAK	GENERAL				(Seat No-9)
411	3998/2025	16.01.2025	ABLAPL-	BINDU SAGAR	GENERAL		Order		(Seat

			12526/2024	SWAIN			Dtd. 2025-01-06		No-9)
412	4000/2025	16.01.2025	BLAPL- 7995/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-15	BAIL-1	(Seat No-3)
413	4078/2025	16.01.2025	CRLMC- 2403/2004	B K PANDA	GENERAL		Order Dtd. 2017-11-29		(Seat No-3)
414	4089/2025	16.01.2025	CRLA- 373/2015	S CHOUDHURY	GENERAL			CRIMINAL APPEAL	(Seat No-5)
415	4114/2025	16.01.2025	WP (C) - 820/2007	S C MALLICK	GENERAL				(Seat No-5)
416	4115/2025	16.01.2025	WP (C) - 31945/2011	S C MALLICK	GENERAL				(Seat No-5)
417	4223/2025	16.01.2025	ABLAPL- 377/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-01-15	BAIL-1	(Seat No-2)
418	4227/2025	16.01.2025	ABLAPL- 1098/2018	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2019-09-04	CRIMINAL MISC	(Seat No-3)
419	4232/2025	16.01.2025	WP (C) - 1402/2025	HRUDANANDA MOHAPATRA	GENERAL		Order Dtd. 2025-01-16	WRIT BRANCH-7	(Seat No- 10)
420	4241/2025	16.01.2025	OJC- 7202/1998	S. MALLICK	GENERAL		Order Dtd. 2021-12-07	WRIT BRANCH (DIVISION BENCH)	(Seat No- 103)

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